

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 13.02.2024**

**Misc. Application No. 1568 of 2023**  
**And**  
**Misc. Application No. 1569 of 2023**  
**And**  
**Appeal No. 97 of 2024**

Eros International Media Ltd. ... Appellant

Versus

Securities & Exchange Board of India ... Respondent

Mr. Aditya Ajgaonkar, Advocate with Mr. Ameet Naik, Mr. Abhishek Kale, Ms. Madhu Gadodia, Ms. Shalvika Nachankar, Ms. Tarini Kulkarni, Advocates i/b Naik Naik and Co. for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan, Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent.

**With**  
**Misc. Application No. 1570 of 2023**  
**And**  
**Misc. Application No. 1571 of 2023**  
**And**  
**Appeal No. 98 of 2024**

Pradeep Kumar Dwivedi ... Appellant

Versus

Securities & Exchange Board of India ... Respondent

Mr. Aditya Ajgaonkar, Advocate with Mr. Ameet Naik, Mr. Abhishek Kale, Ms. Madhu Gadodia, Ms. Shalvika Nachankar, Ms. Tarini Kulkarni, Advocates i/b Naik Naik and Co. for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan, Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent.

**With**  
**Misc. Application No. 1572 of 2023**

**And  
Misc. Application No. 1573 of 2023  
And  
Appeal No. 99 of 2024**

Sunil Arjan Lulla ... Appellant

Versus

Securities & Exchange Board of India ... Respondent

Mr. Aditya Ajgaonkar, Advocate with Mr. Ameet Naik, Mr. Abhishek Kale, Ms. Madhu Gadodia, Ms. Shalvika Nachankar, Ms. Tarini Kulkarni, Advocates i/b Naik Naik and Co. for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan, Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent.

**With  
Misc. Application No. 1574 of 2023  
And  
Appeal No. 100 of 2024**

Eros Worldwide FZE ... Appellant

Versus

Securities & Exchange Board of India ... Respondent

Mr. Aditya Azgaonkar, Advocate with Ms. Rinku Valanju, Ms. Akshita Sharma, Advocates i/b R. V. Legal for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan, Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent.

**With  
Misc. Application No. 1575 of 2023  
And  
Appeal No. 101 of 2024**

Eros Digital Private Ltd. ... Appellant

Versus

Securities & Exchange Board of India ... Respondent

Ms. Rinku Valanju, Advocate with Ms. Akshita Sharma, Advocate i/b R. V. Legal for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan, Mr. Atul Kumar Agrawal, Advocates i/b The Law Point for the Respondent.

**ORDER :**

1. List for admission on April 24, 2024.

**Ms. Meera Swarup  
Technical Member**

13.02.2024  
PTM